

ITEM NO.829

COURT NO.1

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 32078/2022

(Arising out of impugned final judgment and order dated 04-10-2022 in BA No. 1021/2022 passed by the High Court Of Judicature At Bombay)

THE DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

ANIL VASANTRAO DESHMUKH

Respondent(s)

Date : 10-10-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Tushar Mehta, SG(mentioned by)
Mr. Zoheb Hossain, Adv.
Mr. Kanu Agarwal, Adv.
Mr. M.K. Maroria, AOR
Mr. Vinayak Sharma, L.C., ED
Mr. Kshitiz Aggarwal, L.C., ED

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter before the Bench presided over by Hon'ble Dr.
Justice Dhananjaya Y. Chandrachud on 11.10.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER